

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †239**  
TO BE ANSWERED ON 24.06.2019

**TRIBAL WELFARE SCHEMES FOR NE STATES**

†239. SHRI DILIP SAIKIA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the present status of tribal welfare schemes in North-Eastern States including Assam;
- (b) whether the Government is considering to launch new schemes for upliftment of tribal people in North-Eastern States including Assam;
- (c) whether the Government is also considering to launch employment programmes for the said States; and
- (d) if so, the details thereof along with the time-limit set in this regard?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS  
(SHRI ARJUN MUNDA)

(a): Government has adopted a multi-pronged strategy for overall development of tribal people living across the country, which includes support for education, health, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. The schemes / programmes of the Ministry are equally implemented in North Eastern States including Assam. A list of Schemes / Programmes being implemented by the Ministry including in North-Eastern States and Assam is at **Annexure-I** and details of funds released to North Eastern States including Sikkim is at **Annexure-II**.

(b) to (d): During 2018-19, Ministry of Tribal Affairs had introduced a separate Scheme of Eklavya Model Residential School (EMRS) with the objective to provide quality middle and high school level education to Scheduled Tribes (STs) students in remote areas. Earlier, it was a component of Grants under Article 275(1) of the Constitution of India. As per approval of the Government, every block with more than 50% ST population and at least 20,000 tribal persons, will have an Eklavya Model Residential School by the year 2022. Across the country, as per census 2011 figures, there are 564 sub-districts i.e. blocks/taluka/tehsil having more than 50% ST population and at least 20,000 tribal persons. Out of these sub-districts, EMRS have been sanctioned in 102 sub-districts at the inception of the Scheme and in remaining sub-districts shall have an EMRS by the year 2022 which includes 119 new Eklavya Model Residential Schools (EMRSs) in the blocks in North-Eastern States.

The scheme of Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP covers various activities including procurement of MFPs when their market price falls below their notified MSP, setting up/expansion of storage facilities, expanding the knowledge base on MFP, training for sustainable collection, value addition, etc. The activities involving expanding knowledge base, training for sustainable collection, value addition, etc. are done through TRIFED and the Central Government bears 100% of the expenditure incurred for these activities. While there is no proposal to introduce a separate scheme/policy on this matter, TRIFED desired to brand the activities being undertaken by it under the existing scheme of Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP as “Van Dhan Vikas Karyakram”. Thus, Van Dhan Vikas Karyakram is nothing but the training and development of value chain components of the scheme of Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.

The schemes of the Ministry of Tribal Affairs are demand driven and funding are made in various sectors including for employment-cum-income generation and covers activities such as establishment of Agro/Forest/Natural Resource based micro / village industries through training of tribal cooperatives, SHGs and individual entrepreneurs, promotion and skill development in traditional tribal culture areas like tribal jewelry, painting, dance forms, music and culinary art, Village tourism, Eco-tourism, etc.

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**Annexure-I**

**Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No.†239 for 24.06.2019 raised by SHRI DILIP SAIKIA: M.P. regarding “Tribal Welfare Schemes for NE States”.**

**LIST OF SCHEMES/PROGRAMMES OF THE MINISTRY OF TRIBAL AFFAIRS**

<b>Sl.No.</b>	<b>Names of Schemes / Programmes</b>
1	Pre Matric Scholarship Scheme for ST students
2	Post Matric Scholarship Scheme for ST students
3	National Overseas Scholarship for ST students for studying abroad.
4	National Fellowship and Scholarship for Higher Education of ST students (a) Scholarship for Higher Education (earlier known as Top Class Education For ST Students). (b) Fellowship (earlier known as Rajiv Gandhi National Fellowship Scheme for ST students).
5	Grants-in-aid to Voluntary Organisations Working for welfare of STs
6	Strengthening Education among ST Girls in Low Literacy Districts
7	Development of Particularly Vulnerable Tribal Groups (PVTGs)
8	Grants under Article 275 (1) of the Constitution of India
9	Special Central Assistance(SCA) to Tribal Sub-Scheme(TSS)
10	Grants-in-aid to Tribal Research Institutes
11	Institutional Support for Development and Marketing of Tribal Products/Produce
12	Support to National/State Scheduled Tribe Finance and Development Corporations
13	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Mechanism of marketing of Development of Value Chain for MFP
14	Research Information & Mass Education, Tribal Festival and Others

**Annexure referred in reply to part (a) .. of Lok Sabha Unstarred Question No. #239 for 24.06.2019 raised by SHRI DILIP SAIKIA: M.P. regarding “Tribal Welfare Schemes for NE States”.**

**Scheme-wise Details of funds released / utilised under the schemes / programmes of the Ministry of Tribal Affairs to North Eastern States including Sikkim during the last three years (2016-17, 2017-18 & 2018-19).**

<b>I. Funds released under Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) (as on 21.06.2019)</b>									
<b>(Rs. in Lakh)</b>									
S.N.	States	2016-17			2017-18			2018-19	
		Total Release	UC Submitted	UC Awaited	Release	UC Submitted	UC Awaited	Release	UC Submitted
1	Arunachal Pradesh	Nil	Nil	Nil	Nil	Nil	Nil	2211.8300	Nil
2	Assam	3407.80	1930.57	1477.2340	Nil	Nil	Nil	Nil	Nil
3	Manipur	2260.00	2260.00	Nil	3790.38	3790.38	Nil	5442.4800	Nil
4	Meghalaya	Nil	Nil	Nil	Nil	Nil	Nil	2739.2000	Nil
5	Mizoram	Nil	Nil	Nil	Nil	Nil	Nil	1220.0000	Nil
6	Nagaland	Nil	Nil	Nil	Nil	Nil	Nil	3225.0000	Nil
7	Sikkim	1497.62	399.95	1097.67	5986.00	242.89	5743.11	Nil	Nil
8	Tripura	1345.76	1245.70	100.06	1649.77	1602.69	47.08	1294.3800	Nil

<b>II. Funds released under the Scheme of Article 275(1) of the Constitution of India.</b>							
<b>(Rs. in lakh)</b>							
Sl. No.	State	2016-17		2017-18		2018-19	
		Fund released	Utilization reported	Fund released	Utilization reported	Fund released	Utilization reported
1.	Arunachal Pradesh	6580.53	6580.53	8378.82	3324.68	12170.52	11887.57
2.	Assam	844.12	618.82	Nil	Nil	3916.32	3916.32
3.	Manipur	1694.40	1694.40	2308.80	2308.80	5367.65	4147.45
4.	Meghalaya	1576.21	536.36	3603.40	875.00	5129.79	5129.79
5.	Mizoram	1927.49	1927.49	2504.41	2504.41	3507.71	3507.71
6.	Nagaland	6368.00	6368.00	4434.11	Nil	9194.49	7811.36
7.	Sikkim	1147.00	1147.00	405.30	354.48	355.34	354.48
8.	Tripura	1280.99	1280.99	2040.99	706.59	2006.73	1300.27

(Rs. in lakh)

III. Funds released under the scheme of Development of Particularly Vulnerable Tribal Groups (PVTGs).							
Sl. No.	State	2016-17		2017-18		2018-19	
		Fund released	Utilization reported	Fund released	Utilization reported	Fund released	Utilization reported
1.	Manipur	329.00	329.00	195.00	195.00	1157.55	Nil
2.	Tripura	2250.00	2110.28	2305.00	1716.63	789.53	Nil

IV. Details of funds under the scheme of Pre-Matric Scholarship for ST students.									
Sl.No.	Name of the State/UT	2016-17			2017-18			2018-19 (as on. 31.03.19)	
		Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries	Fund Released	Utilised
1	Arunachal Pradesh	Nil	Nil	2594	Nil	Nil	3794		
2	Assam	321.33	Nil	Nil	Nil	Nil	2740		
3	Manipur	867.38	867.38	22401	619.09	619.09	9189	773.00	
4	Meghalaya	Nil	Nil	3273	156.69	122.94	966		
5	Mizoram	336.36	336.36	9843	132.25	132.25	9783	319.79	115.61
6	Nagaland	Nil	Nil	18780	Nil	Nil	10715		
7	Sikkim	Nil	Nil	297	25.72	25.72	212	7.97	1.11
8	Tripura	Nil	Nil	16723	232.89	Nil	11662		

**V. Details of funds Released and Utilised under the scheme of Post-Matric Scholarship for ST students.**

(₹ in lakh)									
Sl.No.	Name of the State/UT	2016-17			2017-18			2018-19 (as on. 31.03.19)	
		Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries	Fund Released	Utilised
1	Arunachal Pradesh	1136.32	1136.32	22564	5803.65	5803.65	18863	1883.82	1883.82
2	Assam	266.65	266.65	29423	2516.48	2516.48	26867	3248.03	3248.03
3	Manipur	3385.20	3385.20	59995	6382.55	6370.06	59661	2026.76	654.56
4	Meghalaya	3189.00	3189.00	54900	770.50	770.50	35305	2457.52	2070.98
5	Mizoram	4267.52	4267.52	42072	2434.73	2434.73	51983	3528.21	2434.17
6	Nagaland	1344.00	1344.00	44404	2515.00	2515.00	28949	4716.66	3715.98
7	Sikkim	938.16	938.16	2605	1247.32	1247.32	2962	1134.36	163.36
8	Tripura	1323.90	1323.90	21001	2756.25	2756.25	23020	3626.55	610.65

**VI. Institutional support for Marketing and Development of Tribal Products/Produce:**

(Rs. In lakh)

Sl.No	State	2016-17	2017-18	2018-19
1	Tripura	351.10	201.48 (UC awaited)	Nil
2	Mizoram	Nil	174.00	696.00 (UC awaited)
3	Sikkim	Nil	Nil	219.00 (UC awaited)

**VII. Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP:**

**(Rs. in Lakh)**

S.No	State	2016-17	2017-18	2018-19
1	Assam	200.00	200.00	3147.00
2	Manipur	Nil	11.00	90.00
3	Nagaland	Nil	19.00	66.00

**VIII. Support to National/State Scheduled Tribes Finance and Development Corporation:**

**(Rs.in lakh)**

S.No	State	2016-17	2017-18	2018-19
1	Arunachal Pradesh	Nil	5.00 (UC awaited)	Nil
2	Tripura	Nil	Nil	300.00 (UC awaited)

**IX. Grants-in-Aid to Voluntary Organisations working for the welfare of Scheduled Tribes (NE):**

**(Rs. in Lakh)**

Sl. No.	State	2016-17	2017-18	2018-19
1.	Arunachal Pradesh	456.05	605.24	487.11
2.	Assam	137.66	170.77	188.77
3.	Manipur	394.06	264.29	2016.19
4.	Meghalaya	606.93	697.71	824.78
5.	Mizoram	40.16	55.90	93.73
6.	Nagaland	Nil	30.80	18.04
7.	Sikkim	52.05	90.81	85.01
8.	Tripura	66.02	32.62	57.72

**X. Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts (NE):**

Sl. No.	State	2016-17	2017-18	2018-19
1.	Arunachal Pradesh	Nil	37.65	Nil

**XI. Scheme of Vocational Training Centre in Tribal Areas (NE):****(Rs. in Lakh)**

Sl. No.	State	2016-17	2017-18	2018-19
1.	Assam	93.00	183.09	90.57
2.	Meghalaya	Nil	59.33	26.64
3.	Nagaland	24.48	Nil	27.12

**XII. Funds released/utilised under the scheme "Support to Tribal Research Institutes" .**

Sl. No	State/ UT	2016-17	2017-18	2018-19	Utilization Certificate Due
1	Arunachal Pradesh	Nil	647.99	253.01	246.99
2	Assam	Nil	183.65	198.75	31.50
3	Manipur	109	58	530.11	Nil
4	Mizoram	Nil	Nil	564.36	Nil
5	Nagaland	Nil	Nil	825.00	Nil
6	Sikkim	111	136	194.50	Nil
7	Tripura	73.25	198.75	316.14	27.51
8	Meghalaya	Nil	Nil	574.35	Nil



